

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-3648/2014**

**New Delhi this the 11<sup>th</sup> day of May, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Dilip Paswan (Assistant Professor)  
S/o Shri Shiv Sankar Paswan  
R/o GD 74A/I, Second Floor,  
Pulpahladpur,  
New Delhi 110044  
Aged about 32 years.
2. Mr. Mohammad Owais, (Assistant Professor)  
S/o Sh. Zahoor Ahmad Qidwai  
R/o GD 74A/I, Second Floor,  
Pulpahladpur  
New Delhi 110044  
Aged About 26 years
3. Mr. Zakir Hussain (Assistant Professor)  
S/o Sh. Md Yeasin Ali  
R/o B-92/4 Shaheen Bagh,  
Jamia Nagar,  
New Delhi 110025  
Aged About 30 years

... Applicants

**(By Advocate : None)**

Versus

1. Govt. of NCT of Delhi through  
Chief Secretary,  
Delhi Secretariat,  
I.P. Extension,  
Delhi.
2. Secretary  
Higher Education  
Govt. of NCT of Delhi  
New Delhi
3. Principal  
GB Pant Engineering College  
Okhla Industrial Estate, Phase-III  
New Delhi -110020
4. Union Public Service Commission  
Dholpur House  
Shahjahan Road  
New Delhi 110003

... Respondents

**(By Advocate : None)**

**ORDER (ORAL)****Mr. Shekhar Agarwal, Member (A)**

None for the applicants. Even on the last date the applicants were not present. It, therefore, appears that the applicants are no longer interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and for non prosecution.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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